

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2109  
ANSWERED ON:06.08.2010  
RECRUITMENT IN GOVERNMENT DEPARTMENTS  
Premajibhai Dr. Solanki Kiritbhai

**Will the Minister of FINANCE be pleased to state:**

- (a) whether a complete ban on new recruitment has been recommended by the last two Central Pay Commissions;
- (b) if so, the details thereof;
- (c) whether any exception has been attached to the recommendations;
- (d) if so, the details thereof; and
- (e) the department-wise manpower added since acceptance of the Fifth and Sixth Central Pay Commission recommendations respectively?

**Answer**

MINISTER OF STATE (E & FS) (SHRI NAMO NARAIN MEENA)

(a) to (d): The 5th Central Pay Commission in para 27.10 of their report had observed that the Government is holding too much manpower at the level of supporting and auxiliary staff and that we should move towards an officer oriented organizational structure. This can only be achieved if a total freeze on fresh recruitment of manpower in the categories of supporting and auxiliary staff is applied. Further, at para 27.11, it observed that fresh recruitment cannot be stopped in the executives and supervisory staff as this would result in cadres that are twisted out of shape. The reduction in intake has to be applied in all services that operate at the level of executives and supervisory staff.

The 6th Central Pay Commission did not recommend any ban on new recruitment.

(e): Data in this regard is not maintained centrally.